

have approached the Union Government for supply of gas to Utran and AEC Power Stations in that State;

(b) if so, the details thereof; and

(c) the action taken in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) Yes, Sir.

(b) and (c). AEC Vatwa and Uttaran power stations are being supplied 0.40 MMSCMD and 0.25 MMSCMD of natural gas respectively. Additional 0.45 MMSCMD is to be supplied to Uttaran power station after laying of pipeline and development of the Gandhar field in stages.

Bodo Phobiem

151. **SHRI BIRSINGHA MAHATO:**
SHRI CHITTA BASU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the three-member expert Committee set up by the Government in September, 1990 to go in depth into the Bodo problem in Assam has since submitted its report;

(b) if so, the salient features of the report; and

(c) the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) Yes, Sir.

(b) The Expert Committee has recommended a mechanism for devolution of legislative, administrative, judicial and financial powers in two distinct identified sectors having concentration of Plains Tribals to the

North of river Brahmaputra in Assam. A three-tier structure at the village, group of villages, and apex levels for this purpose has been recommended for each sector. The constitution of a Legislative Council for the State of Assam has also been recommended.

(c) The All Bodo Students' Union (ABSU) and the Bodo Peoples' Action Committee (BPAC) have rejected the recommendations of the Expert Committee. In view of this, discussions have been held at State and the Central Government levels to find an amicable and acceptable solution to the problem of Plains Tribals through negotiations with the concerned parties. These efforts are continuing.

[Translation]

Slums and Urban Villages of Delhi

152. **SHRI S.N. VEKARIA:**
SHRIMATI SURYAKANTA PATIL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any steps have been taken or are proposed to be taken by the Government for providing essential civic amenities in the slum areas and urban villages of Delhi;

(b) if so, the details thereof; and

(c) the progress of development work done so far?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): Yes, Sir.

(b) Under the Slum Improvement and Clearance Scheme of Delhi Administration (now the Government of National Capital Territory) slum tenements have been constructed and environmental improvement